

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 316

IA-4117/2021 IA-3895/2021 IA-3899/2021 IA-3057/2022 IA-3062/2022
IA-3064/2022 IA-3073/2022 IA-3074/2022 IA-3324/2022
IN
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.....**APPLICANT/PETITIONER**
Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 24.11.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Rishabh Jain, Advocate.

For the GNIDA : Mr. UN Singh Adv.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **21.12.2023.**

Sd/-

(Court Officer)